

RITEM NO.60

REGISTRAR COURT. 1

SECTION III

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Civil Appeal No(s). 13321/2015

COMMR.OF COMMERCIAL TAXES U.P.

Appellant(s)

VERSUS

M/S CASTROL INDIA LTD. & ANR.

Respondent(s)

Date : 28/11/2016 This appeal was called on for hearing today.

For Appellant(s)

Mr. Abhinav Kr. Malik, Adv.

Mr. Ravi Prakash Mehrotra, Adv.

For Respondent(s)

Mr. M. P. Devanath, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Respondent no. 1 is duly represented.

None appears for respondent no. 2 despite due service.

Parties have not filed statement of case and statutory period has expired.

As such, process for listing before Hon'ble Court as per Rules.

(PAWAN DEV KOTWAL)

Registrar